

**Central Administrative Tribunal  
Principal Bench**

**OA 109/2018**

New Delhi this the 22<sup>nd</sup> day of January, 2018

**Hon'ble Sh. Raj Vir Sharma, Member (J)  
Hon'ble Ms. Nita Chowdhury, Member (A)**

Anuradha Arya

Applicant ID : 2014253731

TGT Sanskrit,

Aged about 30 years,

W/o Sh. Som Dutt

GNCTD, Khera Dabar,

New Delhi – 110073.

.. Applicant

**(By Advocate: Sh. R Satish Kumar )**

Versus

1. The Principal  
Sarvodaya Vidyalaya, Surhera (1822003)  
South West, New Delhi -110043

2. Director, Directorate of Education  
Old Secretariat, 5 Alipur Road  
Delhi.

3. Govt. of NCT of Delhi  
Through Chief Secretary  
Delhi Secretariat, Prayers's Building  
IP Estate, New Delhi.

.. Respondents

**ORDER (ORAL)**

**Sh. Raj Vir Sharma, Member (J)**

Learned counsel for the applicant submitted that now the respondents have allowed the applicant to join the duty. He is withdrawing the O.A. to file a fresh one as per law.

2. O.A. is dismissed as withdrawn with liberty as aforesaid.

**(Nita Chowdhury)  
Member (A)**

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**(Raj Vir Sharma)  
Member (J)**



